

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2301
ANSWERED ON:10.03.2011
OPENING OF CNG STATIONS IN GUJARAT
Thakor Shri Jagdish

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any survey has been conducted by the Government to open CNG stations in Patan, Banaskantha, and Mehsana areas of Gujarat.
- (b) if so, the details thereof; and
- (c) the time by which these CNG stations are likely to be opened?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) to (c) Compressed Natural Gas (CNG) for transport sector is supplied by City Gas Distribution (CGD) networks, which also supply Piped Natural Gas (PNG) to domestic, industrial and commercial customers. As regards Mehsana, Government of India has already authorized M/s Sabarmati Gas Limited to develop CGD network and CGD in Mehsana is being undertaken by them. Subsequently, Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006", wherein PNGRB has been entrusted with the responsibility of inter alia authorizing entities to operate CGD networks. PNGRB has envisaged a rollout plan of CGD Network Development over the next five years in more than 300 Geographical Areas (GAs) in the country, including inter alia Banaskantha.

Decisions regarding opening of CNG stations in a Geographical Area (GA) are made by the CGD entity in that GA depending upon inter alia availability of natural gas, local permissions, availability of land and demand for CNG. PNGRB monitors inter alia supply of CNG by the authorized CGD entities in the concerned GAs.